

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 5/TT/2018

- Subject** : Approval of transmission tariff from COD to 31.3.2019 for 14 numbers OPGW links (1513.362 km), 27 numbers OPGW links (1892.58 km), 21 numbers OPGW links (2217.94 km) under Central Sector, 10 numbers OPGW links (258.37 km) under State Sector (MPPTCL) and 9 numbers OPGW links (1326.19 km) under Central Sector under “Establishment of Fibre Optic Communication System under Master Communication Plan in Western Region” for 2014-19 tariff period.
- Date of Hearing** : 24.5.2018
- Coram** : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Madhya Pradesh Power Management Company Ltd. and 8 others
- Parties present** : Shri Ravin Dubey, Advocate, CSPTCL
Shri B. Dash, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri Rakesh Prasad, PGCIL
Shri K. Kiran, PGCIL

Record of Proceedings

The representative of the petitioner submitted that out of five assets covered in the instant petition Assets-I and II have already been put into commercial operation and Assets-III, IV and V are anticipated to be commissioned on 30.6.2018. He requested to adjourn the matter till the COD of Assets-III, IV and V.

2. The Commission directed to list the matter on 21.8.2018.

By order of the Commission
Sd/-
(T. Rout)
Chief (Law)

